

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO. 137

Imphal, the 16th November, 2021

No. HCM/P-65/2019-Estt(I)/98550-60 : Owing to shortage of regular staff, the High Court is constrained to engage people on daily wage and/or contract basis in various capacities. Such people render devoted and loyal service to the institution and gain valuable experience apart from ease and familiarity with the work and atmosphere of the Court. However, when these people apply for direct recruitment as and when regular vacancies arise, no provision has been made in the 'High Court of Manipur Officers and Employees Recruitment and Conditions of Service (Classification, Control, Appeal and Conduct) Rules, 2020', to recognize their past services and give them credit thereof. This results in patent injustice to them and also denies the institution the benefit of their past experience while undertaking direct recruitment. To make good this shortfall, in exercise of the residuary power vesting in him under Rule 59 of the aforesaid Rules, the Hon'ble The Chief Justice makes the following provision for all future direct recruitments:

'Weightage marks shall be given to candidates applying for direct recruitment for the past services rendered by them on contractual and/or daily wage basis in the High Court of Manipur in a like capacity @ 1(one) mark for each completed year of service, subject to a maximum of 8 (eight) marks.'

The number of completed years of service shall be counted from the date of their initial appointment till the date of advertisement for direct recruitment.

By Orders, etc.


(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL

Copy to:-

1. The Secretary (Law), Govt. of Manipur.
2. The Registrar (Judicial)/(Admn.), High Court of Manipur.
3. The Joint Registrar (Judl)/(Admn.), High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. All the Assistant Registrars/Court Managers, High Court of Manipur.
7. The System Analyst, High Court of Manipur for uploading the same on the official website.
8. All the Private Secretaries of all the Hon'ble Judges, High Court of Manipur.
9. All the Superintendents/Stamp Reporter, High Court of Manipur.
10. Concerned file.
